

THE HIGH COURT OF MEGHALAYA
SHILLONG

Dated, Shillong the 11th June 2018

NOTIFICATION

No. HCM/II/430/Pt/2013/_____: In compliance with the order dated 20.03.2018 in WP (C) No. 194 of 2012 passed by Hon'ble Supreme Court, Hon'ble the Chief Justice is pleased to amend the High Court of Meghalaya (Right to Information) Rules, 2013 as under:

Short title and Commencement:

- (1) These rules may be called the High Court of Meghalaya (Right to Information) (Amendment) Rules, 2018
- (2) This shall come into force with immediate effect.

Amendment of sub-rule (i) of Rule 9:

- (1) In part (ii) of part A of sub-rule (i) of Rule 9 the words "*Rs. 10.00 per application*" existing therein shall be substituted by the words "*Rs. 50.00 per application.*"

Insertion of Rule 11:

- (1) After Rule 10, Rule 11 shall be added as follows:
"11. Interpretation and power to amend – (1) If any question arises with reference to the interpretation of any of the provision of these Rules, the question shall be referred to the Chief Justice whose decision thereon shall be final.
- (2) *The Chief Justice may, from time to time, amend by way of addition or variation any provision of these Rules."*

By order,

/_____
JOINT REGISTRAR (i/c Rules)

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
3. The P.S to Advocate General, High Court of Meghalaya, Shillong.
4. The P.A to Registrar General, High Court of Meghalaya, Shillong.
5. The District and Sessions Judge, Shillong /Jowai/ Nongpoh/ Tura /Nongstoin/ Williamnagar/ Ampati
6. The Registrar-cum-PIO, High Court of Meghalaya, Shillong.
7. The Director, Printing and Stationery, Meghalaya with a request to publish this notification in the next issue of the Gazette.
8. The Chief Librarian, High Court of Meghalaya, Shillong
9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. Notice Board.
11. Office File.

A. W. Lawing
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